

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.3775
ANSWERED ON 08TH DECEMBER, 2016

STIPEND TO HIGHWAY CONSTRUCTION WORKERS

3775. DR. K. GOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there is any provision to pay stipend to highway construction workers during the training period to compensate loss of minimum wages by the Government, if so, the details thereof;
- (b) the details of the workers who will be trained in the first phase;
- (c) whether the payment would be made directly to the Aadhaar linked bank account of the trainee, if so, the details thereof; and
- (d) if not, the details of the mode of making such payment to the workers?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) Yes, Madam, there is provision to pay stipend to the trainees to compensate loss of minimum wages (subject to maximum limit of Rs. 15000/- per person) during the training period. Ministry has issued guidelines on 18.10.2016 for implementation of Skill Development/Upgradation of Workmen in the Highway Construction Sector. The training will be conducted by Directorate General of Training (DGT), Ministry of Skill Development and Entrepreneurship.

(b) Necessary steps are being taken up by DGT to start the first phase training. List of workers to be trained in first phase is yet to be finalized.

(c) & (d) The payment of stipend will be made directly to the trainee by the Ministry. The detailed payment procedure is yet to be finalized.
